

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/616/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	M/S. K. K. MURPALITHARAN	Counsel for Respondent	
2	N. L. BHANUSALI	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and for making submissions. Time extended at request finally. Put up on 13.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc